

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 9086/2017

SURENDER SHARMA & ORS.

Appellant(s)

VERSUS

CHANDRIKA RAM & ORS.

Respondent(s)

Date : 30-11-2022 This appeal was called on for hearing today.

CORAM :

HON'BLE MS. JUSTICE HIMA KOHLI
[IN CHAMBER]

For Appellant(s)

For Respondent(s)

Mr. Niraj Sharma, AOR
Mr. Krishnanand Pandeya, AOR
Mr. Tapesh Kumar Singh, AOR
Mr. Avijit Mani Tripathi, AORUPON hearing the counsel the court made the following
O R D E R

As per the office report, service of alternative arrangement is incomplete in respect of Appellant No.10, as was directed by the learned Registrar on 16.08.2022.

Necessary fresh steps be taken to serve notice on alternate arrangement on Appellant No.10 returnable within six weeks.

List after six weeks.

(Geeta Ahuja)
Asth. Registrar-Cum-PS

(Ram Subhag Singh)
Branch Officer

